

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE
ORIGINAL APPLICATION NO. 97/2024(WZ)
[EARLIER LETTER PETITION NO.48/2024(WZ)]**

Somnath Nivrutti Marathe

.... Applicant

Vs

M/s. Namrata Developers Pvt. Ltd.

.... Respondents

**Report of the Maharashtra Pollution Control Board in
compliance of the Hon'ble NGT (WZ) Order dated 25/04/2024.**

1. Shri Somnath Nivrutti Marathe, R/o Post Varale, Tal-Maval, Dist-Pune have made a complaint before this Hon'ble National Green Tribunal, alleging that M/s.Namrata Developers Pvt Ltd (Happy City), situated at S.No.47 (P), Village-Varale, Tal-Maval, Dist-Pune is releasing polluted untreated water into his agricultural land and other areas near the society compound behind Building-E where more than 15 homes are affected by the same, thereby causing health hazards for the people living around that place. The Hon'ble NGT, WZ, Pune has registered the said Complaint as Original Application No.97/2024.

2. In the above matter, Hon'ble NGT vide Order dtd. 25/4/2024 directed to call a report from the Maharashtra Pollution Control Board (MPCB) with respect to the truthfulness of the above complaint , which shall be verified after sending a responsible Officer to visit the spot and submit the report within a period of four weeks.
3. Earlier on the basis of complaint dated 1/3/2023 received from Nivrutti Marathe, telephonic complaint received from the present Applicant and further complaint dated 3/11/2023 received from Pune Metropolitan Region Development Authority and on the basis of non-compliances observed, the MPCB has issued show cause notice vide letter dated 16/1/2024 to M/s.Namrata Developers Pvt.Ltd-Project Proponent(PP).
4. In response to the show cause notice dtd.16/1/2024 issued by MPCB, the Project Proponent has submitted their reply dated 30/01/2024 along with percolation report from M/s. Bhoojalshree Hydro Geotech and Adequacy report of STP from Collage of Engineering, Pune. Accordingly, the MPC Board has extended Personal Hearing on 12/03/2024 to Respondent M/s. Namrata Developers Pvt. Ltd. On the basis of personal hearing, the MPCB has issued Interim Direction on 06/05/2024 to the Respondent-PP. A copy of the interim directions dated 06/05/2024 is enclosed herewith and marked as an **Annexure-'I'**.

5. Location/Topography of the Project :-

Natural Topography of the area is such that STP is located in low lying area as compared to surrounding area. Also the site in question is also located at low lying area. One natural Nalla from village Varale is flowing from North to South at a distance of 20 Mtrs from compound wall of the said project. The said Project is located on sloppy land, Murmad soil and the slope from North-West side towards the STP is approximately 8 mtr.

6. In compliance of this Hon'ble NGT Order dated 25/4/2024 , the Officials of the Maharashtra Pollution Control Board at Pune visited to the site in question on 08/05/2024 and observed as follows :-
- i. During the visit two numbers of buildings "C & E" found Completed Construction work. Total 357 (262 + 95) numbers of flats are ready out of which 170 (120 + 50) flats found occupied by owners.
 - ii. Excavation work for new building started by PP. Observed ground water percolation in the excavated pit.
 - iii. At present water consumption of the said project is 98.550 CMD and sewage generation is 78.840 CMD.
 - iv. Water consumption of the said project as per Consent Conditions is 567.53 CMD and sewage generation is 495.92 CMD.
 - v. PP has provided STP of capacity 630 KLD with MBBR technology consisting of screen chamber, equalization

tank, aeration tank, tube settler, filter feed tank, sand and carbon filters, ozonization and treated tank. During visit all units of STP found operation. Treated effluent is used for flushing and remaining is used on land for gardening within premises. Separate pipeline provided for Toilet flushing.

- vi. During visit no discharge of any effluent from the STP outside the project premises was observed.
- vii. Also visited the adjacent land near Compound wall of said project towards South side and observed that the said land is barren land there is no any crop observed. One natural nalla from village Varale is flowing at a distance of 20 Mtrs from compound wall of the said project.
- viii. During visit the land around the nalla observed with lots of grass.
- ix. Runoff of ground water from overall area partially observed from Compound wall of the Project which accumulated in pit on low lying area and Joint Vigilance Samples (JVS) were collected during the visit.
- x. During the visit it is observed that the said land has natural slope and murmad soil and the level difference between North-West side and South East side of the project is 8 mtrs.

A Copy of Visit Report Dated 08/05/2024 along with JVS results are attached as **Annexure II**.

7. In view of the above and the analysis reports of the JVS collected from the pit, where water is accumulated, shows that there is no discharge of untreated effluent by M/s.Namrata Developers Pvt.Ltd.

For and on behalf of Maharashtra
Pollution Control Board,



(Vidyasagar V. Killedar)
Sub-Regional Officer- Pune-II

Place: Pune
Date :24/05/2024

MAHARASHTRA POLLUTION CONTROL BOARD

REGIONAL OFFICE - PUNE

Phone No. 020-25811694
 Fax No. 020-25811701
 e-mail : ropune@mpcb.gov.in
 visit us : www.mpcb.gov.in



Jog Centre, 3rd Floor,
 Wakdewadi,
 Old-Pune Mumbai Road,
 Pune- 411003

MPCB/ROP/ID/2405060004

Date: 06/05/2024

To,
M/s. Namrata Developers Pvt Ltd
(Happy City), S. No.47(P), 48(P), Village-Varale,
Tal. Maval, Dist. Pune

Sub: Interim Directions under section 33A of the Water (Prevention & Control of Pollution) Act, 1974 and 31A of Air (Prevention & Control of Pollution) Act, 1981.

- Ref**
- (1) Legal Action Proposal Submitted by Sub Regional Officer Pune-II vide MPCB- LEGAL-ACTIONS-191223005, Dtd. 15/02/2024.
 - (2) Show Cause notice issued vide no. MPCB/ROP/SCN/2401160014 Dtd. 16/01/2024.
 - (3) Personal Hearing Extended on 12/03/2024.
 - (4) Analysis results of STP outlet same collected on 07/03/2024

With reference to show cause notice the personal hearing extended on 12/03/2024 Considering your reply and technical submissions during the hearing and Sub Regional Officer Pune-II report, you are hereby directed to strictly complied with the following Interim Directions,

- (1) You shall not discharge untreated/partially treated effluent from STP outside premises and the treated domestic effluent shall be 60% recycled for secondary purposes such as toilet flushing, air conditioning, cooling tower make up, firefighting etc. and remaining shall be utilized on land for gardening.
- (2) You shall operate all the units of STP round O'clock.
- (3) You shall carry out a water audit from educational Institute/university within one month.
- (4) You shall submit the Bank Guarantee of Rs.50,00,00/- (Fifty Thousand Only) towards ensure the compliance of above directions and compliance of consent conditions. The Bank Guarantee shall submit within 07 day in favor of Regional Officer, MPC Board, Pune.

You shall submit action taken report on above directions **within 07 days**. In case you fail to comply with the above directions the Board will have no option than to issue appropriate directions as deem fit under provisions of the Water (P. & C. P.) Act, 1974 and the Air (P. & C. P.) Act, 1981, which may please be noted.

For and on behalf of
 Maharashtra Pollution Control Board

(Ravindra Andhale)
Regional Officer,
M. P. C. Board Pune

Copy submitted to:-

- (1) Joint Director (APC), MPCB, Mumbai.
- (2) Policy and Law Division, MPCB, Mumbai.

Copy to for necessary action please :-

- The Sub-Regional Officer, M.P.C. Board, Pune-II :You are directed to verify the compliance of the directions and resubmit.

MAHARASHTRA POLLUTION CONTROL BOARD
SUB-REGIONAL OFFICE – PUNE II.

Phone No. 9422742901
Fax No. 020-2581 1029
Email ID – sropune2@mpcb.gov.in



Jog Center 2nd floor,
Wakdewadi, Pune -Mumbai Road,
Pune- 411003.

-: Visit Report :-

- 1) Name & address : M/s. Namrata Developers Pvt Ltd. (Happy City)
Sr No. 47(P), 48 (P), Vill. Varale,
Tal. Maval, Dist. Pune
- 2) Date of Visit : 08/05/2024
- 3) Contact Person (Tel/Mob) : Shri. Ravi Shah
Mb. No. 9822504192
E-mail- varale2018@gmail.com
- 4) Consent Status : Obtained Consent to Operate dtd. 20/02/2024
which is valid up to 31/01/2026.
- 5) Activity : It is Building Construction project for Total Plot
Area of 25039.00 sq. mtr for Construction BUA of
16494.54 sq. mtr out of Total Construction BUA
of 51399.89 sq. mtr.
- 6) EC : EC granted dtd. 08/07/2020 obtained vide no.
SIA/MH/MIS/136790/2020.

With reference to Order dated 25/4/2024 passed by the Hon'ble NGT in O.A. No.97/2024 (WZ) (Earlier Letter Petition No.48/2024) along with Complaint dated 17/4/2024 made by Shri Somnath Nivrutti Marathe, R/o Post Varale, Tal-Maval, Dist-Pune, visit is conducted at M/s. Namrata Developers Pvt Ltd (Happy City), situated at S.No.47(P), Village-Varale, Tal-Maval, Dist-Pune on 08/05/2024. During the visit following Observations are made :-

1. During the visit two numbers of buildings "C & E" found Completed Construction work. Total 357 (262 + 95) numbers of flats are ready out of which 170 (120 + 50) flats found occupied by owners.

2. Excavation work for new building started by PP. Observed ground water percolation in the excavated pit.
3. At present water consumption of the said unit is 98.550 CMD and sewage generation is 78.840 CMD.
4. Water consumption of the said unit as per Consent conditions 567.53 CMD and sewage generation is 495.92 CMD.
5. PP has provided STP of capacity 630 KLD with MBBR technology consisting of screen chamber, equalization tank, aeration tank, tube settler, filter feed tank, sand and carbon filters, ozonization and treated tank. During visit all units of STP found operation. Treated effluent is used for flushing and remaining is used on land for gardening within premises. Separate pipeline provided for Toilet flushing.
6. During visit no discharge of any effluent from the STP outside the project premises was observed.
7. Also visited the adjacent land near Compound wall of said project towards South side and observed that the said land is barren land there is no nay crop observed. One natural nalla from village Varale is flowing at a distance of 20 Mtrs from compound wall of the said project.
8. During visit the land around the nalla observed with lots of grass.
9. Runoff of ground water from overall area partially observed from Compound wall of the Project which accumulated in pit on low lying area.
10. During the visit it is observed that the said land has natural slope and murmad soil and the level difference between North-West side and South East side of the project is 8 mtrs.
11. PP has submitted percolation report of the land and adequacy report of STP during the Personal Hearing on 12/03/2024.



(Shri. Ravi Shah)

Industry Representative



(Varsha Kadam)

Field Officer,
S.R.O. Pune-II


08/05/2024

(V. V. Killedar)

Sub Regional Officer,
Pune-II



